Jalmani programme in Uttar Pradesh

- 3079. DR. AKHILESH DAS GUPTA: Will the Minister of RURAL DEVELOPMENT be pleased to state:
- (a) whether it is a fact that in order to provide safe drinking water in rural schools Government has launched 'Jalmani' programme;
 - (b) if so, the details thereof; and
 - (c) the status for the programme in Uttar Pradesh (Uttar Pradesh)?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (MS. AGATHA SANGMA): (a) to (c) In order to provide safe drinking water at the consumption point, Government has launched 'Jalmani' programme on 14th November, 2008 which envisages installation of stand alone water purification systems in one lakh rural schools in the country and an amount of Rs. 200 crore to all States has been released, Rs. 100 crore during 2008-09 and Rs. 100 crore during 2009-10. In Uttar Pradesh, the targeted number of rural schools is 13,784, out of which, the State Government has reported coverage of 8,280 schools as on 3.12.2010.

Status of PMGSY projects in Chhattisgarh

†3080. SHRI SHIVPRATAP SINGH: Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the number of roads constructed under the Pradhan Mantri Gram Sadak Yojana (PMGSY) in Chhattisgarh and the cost involved thereof;
- (b) the action taken so far against the contractors whose contract had been suspended; and
- (c) by when the construction of the remaining roads and the roads of which construction had been suspended would be completed?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN): (a) Under Pradhan Mantri Gram Sadak Yojana (PMGSY) 3,867 road works have been constructed in Chhattisgarh upto October, 2010, since inception of the programme. A total of 5,320 road works having a cost of Rs. 6,466 crore have been sanctioned to Chhattisgarh and an expenditure of Rs. 4,423 crore has been incurred by the State Government till October, 2010.

(b) and (c) Rural Road is a State subject and PMGSY is a one-time special intervention of Central Government to improve the Rural Infrastructure through construction of roads. The rural roads under PMGSY are constructed, maintained and owned by the respective State Governments. As such, the responsibility of timely completion of these roads lies with the State Governments. The programme guidelines

[†]Original notice of the question was received in Hindi.